

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 208**  
**(IB)- 299(ND)2019**  
**IA/2435/2020**

**IN THE MATTER OF:**

**M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner**

**Vs.**

**M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 17.07.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

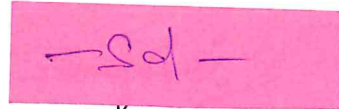
**PRESENT:**

**For the R.P./Applicant : Mr. Kanishk Khetan, Ms. Akriti  
Bhatnagar, Advs.**

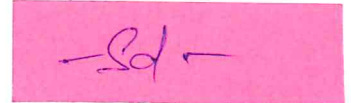
**For Suspended Directors : Mr. Rishabh Kalani, Mr. Arun Khatri,  
Advs.**

**ORDER**

**IA 2435/2020:** is an application has been filed by RP for seeking an early hearing of IA 638/2020 seeking an order of liquidation. After hearing, we allow this application and direct the Registry to list the IA 638/2020 on 31<sup>st</sup> July 2020 for consideration.



**(L.N. GUPTA)  
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**